



NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

2) C.P. (IB)/71(MB)2019

CORAM:

SHRI PRABHAT KUMAR
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.03.2023**.

NAME OF THE PARTIES: MARKOLINE TRAFFIC CONTROLS PRIVATE
LIMITED

VS

SION PANVEL TOLLWAYS Pvt. Ltd.

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms. Tasneem Zariwala i/b Vidhii Partners appearing for the Corporate Debtor is present through virtual hearing. In view of the order passed in CP (IB) 4776 of 2018, this Petition becomes infructuous and is **disposed of**. Petitioner will be at liberty to file their claim before the IRP/RP in the said CIRP.

SD/-

PRABHAT KUMAR
Member (Technical)

SD/-

KULDIP KUMAR KAREER
Member (Judicial)